**COURT-II**
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015**
**APPEAL NO. 302 OF 2013 & IA NO. 361 OF 2018**
**APPEAL NO. 26 OF 2013**
**APPEAL NO. 49 OF 2013**
**APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014 AND**
**APPEAL NO. 368 OF 2017 & IA NO. 746 OF 2017**

**Dated: 16th March 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**
**State Load Despatch Centre, Karnataka .... Appellant(s)**
**Vs.**
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg for R-1

Counsel for the Respondent(s) : Mr. Basav Prabhu Patil, Sr. Adv.
Mr. Anantha Narayana M.G.
Mr. Dhairyashil D Salunkhe for R-2

Mr. Manu Seshadri
Mr. Samarth Chowdhary for R-3

Mr. Saurabh Mishra for R-1
[In A.Nos. 26/13,49/13,144/14 & 368/17]

**ORDER**

As the matter was not reached, post this matter for hearing on ***26.03.2018***, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**
**Technical Member**

**(Justice N. K. Patil)**
**Judicial Member**

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